

(a) whether attention of the Government has been drawn to the news-item captioned "Planning body approves steel decontrol move" appearing in the Times of India of November 22, 1991; and

(b) if so, the facts in this regard and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEB): (a) Yes, Sir.

(b) The matter is under examination. It is not in public interest to give the details at this stage.

Diversion of Ganga flood waters to Rajasthan

*413. SHRI AYUB KHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of progress made in regard to diversion of flood waters of Ganga to barren areas of Rajasthan; and

(b) the time by which the demand of Rajasthan for a share of Ganga Water is likely to be met?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Rajasthan had submitted a proposal in 1984 envisaging diversion of 1133 Cumec of Ganga Waters near Hardwar for 100 days during monsoon for utilisation in the drought areas of Rajasthan. According to the report submitted by the Central Water Commission in 1989 to the Ganga Flood Control Commission on the basis of the studies carried out by them sufficient water is not available in Ganga at Raiwala and Narora for more than 20-30 days in a year for diverting to Rajasthan at economically acceptable costs. National

Water Development Agency has, under the National Perspective of Water Resources Development, recently taken up a more broad based study of the Himalayan Rivers Development Component which *inter-alia* envisages diversion of surplus water from River Ganga and its eastern tributaries to the water short areas of Rajasthan also. Their report is expected to be available by the end of the 8th Plan.

[English]

Supply of 'Suphala Complex' Fertilizers to Kerala

*414. SHRI P.C. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to supply "Suphala Complex" fertilizers manufactured by the Rashtriya Chemicals and Fertilizers Ltd. (RCF) to Kerala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) No, Sir.

(b) Does not arise.

(c) "Suphala Complex" has two grades namely 20:20:0 and 15:15:15 manufactured by Rashtriya Chemicals and Fertilizers Ltd. The Kerala Government has not asked for allocation of Suphala Complex 15:15:15 to the State during the year 1991-92. With regard to Suphala Complex 20:20:0, since Fertilizers and Chemicals Travancore Ltd. (FACT) at Cochin, also produces 20:20:0 and has been given allocation of Kerala, giving allocation for RCF's Suphala Complex 20:20:0 in Kerala would involve unnecessary transportation.